

Annexure - 2												
Name of Corporate debtor	S&S INDUSTRIES AND ENTERPRISES LIMITED			Date of Commencement of Liquidation	09.04.2021	List of Stakeholders as on	22.02.2025					
List of unsecured financial creditors												
Amount in Rs												
Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Dhanalakshmi Bank LTD	07.05.2021	11,53,34,889	11,53,34,889	Cheque discounted sent for collection remain unpaid	Nil	5.52%	Nil	Nil	-	Nil	1) Verified with the books of accounts and Loan Documents 2) Claim admitted under unsecured Financial Creditor category 3) Hence, the claim is admitted in full for Rs. 11,53,34,889/- under section 53(1)(d)
2	NABKISAN Finance Ltd	25.06.2021	17,78,15,000	17,78,83,240	Inter Corporate deposits	Nil	8.52%	Nil	Nil		Nil	1) Verified with the books of accounts and other loan documents 2) Claim admitted under Unsecured Financial Creditor category 3) The claim pertaining to CIRP expenses is admitted in full for Rs. 68,240/- along with interest under section 53(1)(a) and the amount claimed for Rs. 17,78,15,000/- is admitted in full under section 53(1)(d)
3	Punjab & Sind bank	13.05.2021	75,94,44,516	75,95,01,516	Unsecured redeemable non convertible Debentures	Nil	36.37%	Nil	Nil		Nil	1) Verified with the books of accounts and the Loan Agreement 2) Claim admitted under Unsecured Financial Creditor category 3) The claim pertaining to CIRP expenses is admitted in full for Rs.57,000/- along with interest under section 53(1)(a) and the amount claimed for Rs. 75,94,44,516/- is admitted in full under section 53(1)(d)
4	National Small Industries Corporation Ltd	14.01.2021	57,75,551	57,77,905	Extended Financial serviece to the CD by the way of discounting bills	Nil	0.28%	Nil	Nil		Nil	1) Verified with the books of accounts and the Loan Agreement 2) Claim admitted under Unsecured Financial Creditor category 3) Hence, the claim pertaining to CIRP expenses is admitted in full for Rs.2,354/- along with interest under section 53(1)(a) and the amount claimed for Rs. 57,75,551/- is admitted in full under section 53(1)(d)
5	Kotak Mahindra Bank Limited (Corporate Guarantee)	15.06.2021	97,17,97,394	97,17,97,394	Counter Guarantee given to M/s.Beardsell Satec Limited	97,17,97,393.72	46.54%	Nil	Nil		Nil	1) Verified with the DRT Order No. OA 09/2001 dated 5th July, 2018 and other supporting documents. 2) Claim admitted under Unsecured Financial Creditor category 3)The claim is admitted in full for Rs. 97,17,97,393.72/- under section 53(1)(d)
6	Kirloskar Electric Co.Executives & Other Officers Welfare Trust	30.03.2021	54,57,286	57,96,982	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.28%	Nil	Nil		Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 54,57,286. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs. 3,39,697. Hence, the total claim is admitted in full for Rs. 57,96,982/- under Section 53(1)(d).
7	Kirloskar Electric Co.Mysore Unit Welfare Trust	30.03.2021	23,33,082	24,78,356	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.12%	Nil	Nil		Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 23,33,082. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs. 1,45,274. Hence, the total claim is admitted in full for Rs. 24,78,356/- under section 53(1)(d)
8	Kirloskar Electric Co.Hubli Unit Managers Welfare Trust	30.03.2021	58,43,449	62,07,213	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.30%	Nil	Nil		Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3 Your Claim has been admitted in full for Rs. 58,43,449 . In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs. 3,63,764. Hence, the total claim is admitted in full for Rs. 62,07,213/- under Section 53(1)(d).
9	Kirloskar Electric Co.Officers & Engineers Welfare Trust	30.03.2021	1,67,41,917	1,77,84,207	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.85%	Nil	Nil		Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 1,67,41,917. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs. 10,42,290. Hence, the total claim is admitted in full for Rs.1,77,84,207/-under Section 53(1)(d).

10	Kirloskar Electric Co. Junior Officers Welfare Trust	30.03.2021	46,58,115	49,48,230	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.24%	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 46,58,115. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs.2,90,115. Hence, the total claim is admitted in full for Rs.49,48,230/- under Section 53(1)(d).
11	Kirloskar Electric Co. Vice President's Welfare Trust	30.03.2021	1,95,12,159	2,07,26,536	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil	0.99%	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 1,95,12,159. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated and amounts to Rs. 12,14,377. Hence, the total claim is admitted in full for Rs. 2,07,26,536/- under Section 53(1)(d).
TOTAL			2,08,47,13,358	2,08,82,36,468	-	97,17,97,393.72	100%	-			